

Interim Resolution Professional / Resolution Professional : Ashish Vyas IBBI Registration No. IBBI/PA-001/IP-P-01520/2018-2019/12267
 Name of the corporate debtor: MAAN SAROVAR PROPERTIES DEVELOPMENT PRIVATE LIMITED.; Date of commencement of CIRP: 1st July, 2022.; List of creditors as on: 08th Apr, 2024.
 List of secured financial creditors belonging to any class of creditors

Amount in Rs.

Sr.no	Name of Creditors	Details of claim received		Details of claim admitted						Amount of claim not admitted	Amount of claim under verification	Remarks, if any		
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC				Amount of contingent claim	Amount of any mutual dues, that may be set-off
1	Reliance Net Limited	19-07-22	3,32,38,02,823	3,32,38,02,823	Secured	-	-	No	89.32%	-	-	-	-	
2	Reliance Asset Reconstruction Company Limited	19-07-22	17,60,31,317	17,58,81,316	Secured	-	-	No	4.73%	-	-	1,50,001	-	
3	Union Bank of India	18-05-23	84,63,16,908	-	Secured	-	-	No	0%	-	-	84,63,16,908	-	The Claim of Union Bank of India (UBI) was not admitted due to delay in submission of claim. An Interlocutory Application IA(IBC)1502(CHE)2023 was filed by UBI for condonation of delay in filing the claim at Hon. NCLT, Chennai. Hon. NCLT, Chennai has dismissed and as per the order dated 12.12.2023 the prayer for condonation of delay was not allowed. The UBI has filed an appeal with Hon. NCLAT with case reference number "Company Appeal (AT) (CH) (Ins) No.19/CH/2024", which is pending before Hon. NCLAT.
	Total		4,34,61,51,048	3,49,96,84,139		-	-		94.05%	-	-	84,64,66,909	-	